



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,3rd May 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH-I]**

VIDEO CONFERENCING (VC) LINK FOR LEARNED ADVOCATES FOR APPEARING VIRTUALLY IS AS FOLLOWS:  
<https://us02web.zoom.us/j/4412776275?pwd=K0F2ZE9WeIRzZlNXZ0JockNyaXZGZz09>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2908/2021 (PDF COPY), B/O	ANUPAMA PHUKAN <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS	MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PNB
2	WP(C)/2914/2021 (PDF COPY), B/O	MUSSTT AMBIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. A CHETRY MR F HAQUE MR A CHAKRABORTY	ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 03/05/2021

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. D BANERJEE	19-04-2021	To	07-05-2021
3)	MR. L P SHARMA	19-04-2021	To	12-05-2021
4)	MR D K MISHRA	19-04-2021	To	03-05-2021
5)	MR U S BORGHAIN	29-04-2021	To	04-05-2021
6)	MR N DUTTA	28-04-2021	To	16-05-2021
7)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
8)	MR. M TALUKDAR	30-04-2021	To	17-05-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[CIVIL BENCH]**

VIDEO CONFERENCING (VC) LINK FOR LEARNED ADVOCATES FOR APPEARING VIRTUALLY IS AS FOLLOWS:

<https://us02web.zoom.us/j/4971117828?pwd=RVNXYWpIZ2tNd09ydDISejJLMUZkdz09>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2901/2021 (PDF COPY), B/O	RUPAM GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, EXCISE DEPTT.
2	WP(C)/2905/2021 (PDF COPY), B/O	SRIBASH CHANDRA DEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	SC, EXCISE DEPTT.
3	WP(C)/2906/2021 (PDF COPY), B/O	DEBAJYOTI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, EXCISE DEPTT.
4	WP(C)/2907/2021 (PDF COPY), B/O	MRINMOY KUMAR DAWKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABORTY	GA, ASSAM
5	WP(C)/2912/2021 (PDF COPY), B/O	INDRAJIT SAIKIA AND ANR <b>Versus</b> THE NORTH EAST FRONTIER RAILWAY AND 2 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, RAILWAY

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

#### [CRIMINAL SINGLE BENCH]

VIDEO CONFERENCING (VC) LINK FOR LEARNED ADVOCATES FOR APPEARING VIRTUALLY IS AS FOLLOWS:  
<https://us02web.zoom.us/j/6595251724?pwd=WUFXSHdYaFNLRzgzOGtVT3hTeElvdz09>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/1234/2021 (PDF COPY)	SUNIL BASUMATARY AND 27 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
2	AB/1243/2021 (PDF COPY)	JAHIDUL ISLAM AND 19 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
3	AB/1246/2021 (PDF COPY)	SUKUMUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S I BORA MS. P HAZARIKA	PP, ASSAM
4	AB/1283/2021 (PDF COPY), B/O	PADMO BORO @ SHITAL BORO AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
5	AB/1311/2021 (PDF COPY), B/O	TOTA MIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
6	AB/1322/2021 (PDF COPY), B/O	SADDAM HUSSAIN AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
7	AB/1323/2021 (PDF COPY), B/O	KURMAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 19**

#### [CRIMINAL SINGLE BENCH]

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<https://us02web.zoom.us/j/7882272188?pwd=c1JvYWY2Ylh6R3RqT1ozZUtpPR0JXZz09>

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<b>MOTION (BA)</b>				
1	Bail Appln./990/2021 (PDF COPY)	RINKU DAIMARI @ D RUJULANG AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
2	Bail Appln./996/2021 (PDF COPY)	SAHID AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
<b>MOTION</b>				
3	AB/1251/2021 (PDF COPY)	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
4	AB/1297/2021 (PDF COPY), B/O	BHOGESWAR DAS <b>Versus</b> THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	PP, ASSAM

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